

STATEMENT

I. Break-up of pendency of Appeals as on 1-1-1982:—

	CIT (A)	AACs.
1972-73 and earlier years	256	493
1973-74	47	432
1974-75	138	811
1975-76	402	2,346
1976-77	661	5,074
1977-78	1,325	12,079
1978-79	3,133	28,322
1979-80	9,027	62,801
1980-81	17,960	92,428
1981-82	28,068	104,094
TOTAL (as on 1-1-1982)	61,017	308,830

II. Year-wise Break-up of Appeals pending with Incometax Appellate Tribunal as on 1-2-1982—

1963-64	2	1973-74	8
1964-65	3	1974-75	3
1965-66	2	1975-76	15
1966-67	3	1976-77	49
1967-68	3	1977-78	57
1968-69	3	1978-79	130
1969-70	6	1979	755
1970-71	1	1980	3,444
1971-72	19	1981	39,741
1972-73	9	1982	4,103
TOTAL pendency	48,356		

News items captioned "Jha: Economic Co-operation in Sub-continent Vital"

3197. SHRI HARINATH MISRA: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Jha: Economic Coopera-

tion in sub-continent vital" published in the *Times of India* dated 13th February, 1982;

(b) if so, whether the Chairman, Economic Administration Reforms Commission, has suggested that India, Pakistan, Bangladesh, Nepal and other neighbouring countries should embark on a framework of economic

co-operation through trade liberalisation with preferential tariff treatment on 'reciprocal' basis and clearing arrangements to get over the hurdle of hard currencies;

(c) if so, concrete steps taken or proposed to be taken in this connection;

(d) whether he also suggested that countries in the sub-continent should have appropriate understanding so that in the matter of jute or tea or carpets or garments, they are able to increase exports without price-cutting, and there could also be a common code in regard to treatment of foreign investors; and

(e) the concrete steps taken/proposed pursuant to (c) above?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) to (e). A number of possible areas of co-operation were referred to by Shri L. K. Jha in the Lecture reported in the news item. Government are aware of the need for regional cooperation among countries in South Asia. The subject of regional cooperation among developing countries has been continually discussed at various international and regional fora where India and its neighbouring countries have participated. Government's views on various subjects of mutual interest are well-known.

News-item captioned "Nurse sick units that can regain health"

3198. **SHRI HARINATH MISRA:** Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the news-item under the caption "Nurse sick units that can regain health" as published in the *Economic Times* dated 16 February, 1982; and

(b) if so, whether Government propose to make out a nursing programme only in the case of those sick units which could be brought back to health; and if so, the details of the programme if chalked out; if not, by what time the programme is likely to be formulated?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Government have seen the News Item under the caption "Nurse sick units that can regain health" as published in the *Economic Times* dated the 16th February, 1982.

(b) It has been the policy of Government that banks and financial institutions must take all possible steps to prevent sickness and rehabilitate viable sick units to the extent possible. Accordingly banks and financial institutions make efforts to identify sickness in an industrial unit at the incipient stage itself and study the causes of sickness and the unit's potential viability. In accordance with this policy, banks draw up rehabilitation programmes in respect of the potentially viable units on a case by case basis. The assistance packages are tailor-made to suit the particular requirements of a case and they may contain both short-term and long-term measures covering aspects such as financial concessions including waiver of penal interest, reduction in the rate of interest and margin, re-scheduling the recovery of overdue liabilities/irregularities, grant of need based working capital and term loan facilities and other measures like change in management, merger with a healthy unit etc.

Measures taken for liberalisation of investment procedure

3199. **SHRI R. PRABHU:** Will the Minister of FINANCE be pleased to state what are the specific measures proposed to be taken by the Ministry